

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 53 /ESTT./HCS

Dated:- 2-12-18

**NOTIFICATION**

In partial modification of Notification No.26/ESTT./HCS dated 17.08.2016, Hon'ble the Chief Justice has been pleased to re-constitute a Selection Committee for recruitment and selection of candidates for filling up of the vacant posts in the Registry of this High Court with immediate effect, comprising of the following members:-

1. Hon'ble Mrs. Justice Meenakshi Madan Rai,  
Judge, High Court of Sikkim - Chairperson
2. Hon'ble Mr. Justice Bhaskar Raj Pradhan,  
Judge, High Court of Sikkim - Member

The Registrar General and Registrar will assist in the recruitment process to the Selection Committee.

By Order.

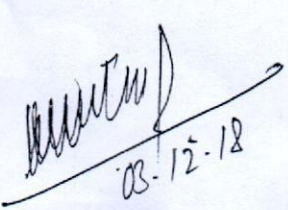
Sd/-  
**REGISTRAR GENERAL**

Memo No.1 (220)2018(Z-23)/ 13169-84 /Estt/HCS

Dated Gangtok, the 3 December, 2018

**Copy to:-**

1. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
3. The Private Secretary to Hon'ble Judge.
4. P.A. to the Registrar General, High Court of Sikkim, Gangtok.
5. P.A. to the Registrar, High Court of Sikkim, Gangtok.
6. The Additional Registrar (Accounts), High Court of Sikkim, Gangtok.
7. The Court Officer, High Court of Sikkim, Gangtok.
8. All Section In-charges.
9. The Accounts Section, High Court of Sikkim, Gangtok.
10. File and
11. Guard File

  
**REGISTRAR**